

ITEM NO.4

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 1000/2015

PRABHU SINGH

Appellant(s)

VERSUS

STATE OF UP

Respondent(s)

Date : 05/04/2017 This appeal was called on for hearing today.

For Appellant(s)

Ms Sujatha Bagadhi, Adv.
Astha Tyagi, Adv.

For Respondent(s)

Mr. Abhishek Chaudhary, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Parties to file additional documents within four weeks
time.

List again on 4.5.2017.

(RAJESH KUMAR GOEL)
Registrar